

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 227
187/252/ND/2020

IN THE MATTER OF:

Mr. Paras Sood and Mr. Munna Kumar

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 28.02.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
SHRI S.K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:Mr. Depaish Tangoriya, Adv.

For the Respondent/ Corporate-debtor :

For the ROC

:Mr. M. Yadubhushana Rao, AROC

ORDER

Learned counsel on behalf of the appellant is present. AROC is present and seeks time to file reply. Matter is adjourned to 26.03.2020.



(S.K. Mohapatra)
Member (T)



(Abni Ranjan Kumar Sinha)
Member (J)